



2026:AHC:40372

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 6055 of 2026

Vishnu Sharma

.....Petitioner(s)

Versus

State Of U.P. And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Ashish Goyal
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. The petitioner has preferred present writ petition inter-alia with the prayer to direct the respondent no.3-Sub Divisional Magistrate, Etmadpur, Agra to decide the representation of the petitioner dated 24.11.2025 submitted by the petitioner.
2. A preliminary objection has been raised by learned Standing Counsel that petitioner has liberty to move proper application under Section 26 of the U.P. Revenue Code, 2006 before the competent authority.
3. In this view of the matter, present writ petition is disposed of permitting the petitioner to move proper application under Section 26 of the U.P. Revenue Code, 2006 before the competent authority.

(Prakash Padia,J.)

February 23, 2026

Pramod Tripathi